NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA 76

C.P.No.156/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th July, 2017, 10.30 A.M.

Name of the Company Under Section		Sushil Kumar GaneriwalaVersus- Bengal Brahmaputra Developers Pvt. Ltd. & Ors 397/398		
1.	CS SANTAY	RUMAR GUPTA Pradising 6. Second	lary Palitioner	Sanjy. 13/07/
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ORDER

Ld. Pr. CS for the petitioner and the Ld. Counsels for the respondents are present.

Ld. Pr. CS informed that these cases are interconnected and in 5 cases respondents have filed their reply, wherein he has to submit rejoinder, and in 6th case he has received reply only yesterday. In the circumstances he needs 2 weeks' time to file rejoinder. Prayer is

allowed. Petitioner is allowed to file the rejoinder in all the 6 cases within 2 weeks.

List the matter on 28/08/2017 for arguments from petitioner's side, on 29/08/2017 for arguments from respondents' side and on 30/08/2017 for reply arguments.

(Vijai Pratap Singh) Member (J)